

Pending Claims of Railway Accident Victims

*232. SHRI SHIV SAMPATI RAM: Will the Minister of RAILWAYS be pleased to state:

(a) the number of claims of victims of railway accidents pending disposal with various railway Zones as on 30th November, 1978; and

(b) the steps taken for early disposal of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The number of claims for compensation of the victims of train accidents or their dependants under the Indian Railways Act 1890 pending disposal with Ad-hoc/Ex-Officio Claims Commissioners etc. as on 30-11-78 zonewise is as under:—

Railway	Total number of claims pending disposal.
Central	28
Eastern	48
Northern	102
North Eastern	34
Northeast Frontier	3
Southern	28
South Central	11
South Eastern	2
Western	115
Total:	371

(b) Claims arising out of train accidents under Indian Railways Act, 1890, are received and decided by the Ad-hoc Claims Commissioners/Ex-Officio Claims Commissioners. Before the cases are decided by the Courts, full-fledged court proceedings take place. It is, therefore, not possible to indicate the time by which the pending claims cases would be settled. However, every endeavour is made by the Railway Administration to settle these claims as expeditiously as possible. Payments

are arranged by the Railway Administration on the basis of the verdict of the court without delay.

Production of Raw Materials required for Manufacture of Polyester

*234. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the raw materials required for the manufacture of polyester are being produced in the country;

(b) if so, the details thereof;

(c) the materials which are imported; and

(d) the steps taken to increase indigenous production of these materials?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) M/s. Indian Petro-Chemicals Corporation Limited have an installed capacity of 24,000 tonnes per annum of DMT (Di-Methyl Terephthalate) and M/s. National Organic Chemical Industries Limited (NOCIL) have an installed capacity of 10,000 tonnes per annum of MEG (Mono-Ethylene Glycol).

(c) Presently, only MEG is being imported to supplement the production from the indigenous source.

(d) M/s. Indian Petrochemicals Corporation Limited have been permitted to expand their existing DMT plant to 30,000 tonnes per annum and a new plant of a capacity of 35,000 tonnes of DMT per annum has been approved for being set up by M/s. Bongaigaon Refinery & Petrochemicals Limited. Setting up of another plant of 60,000 tonnes per annum of DMT is also under consideration of the Government.

M/s. Indian Petrochemicals Corporation Limited are expected to commission shortly a plant for the manufacture of 14,000 tonnes per annum of MEG.